

Request for Funds from Gujarat for digging Tube-wells during 1972-73

6503. SHRI VEKARIA: Will the Minister of AGRICULTURE be pleased to state:

(a) the amount demanded by the Government of Gujarat for digging new tube-wells in Gujarat during the year 1972-73; and

(b) the amount sanctioned and released by the Central Govt.?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) and (b). The demands of the State Government for construction of new tube-wells in Gujarat during the year 1972-73 was jointly appraised by the Area Officers appointed for the State in the Ministry of Agriculture and the State Government Officers and an amount of Rs. 1.25 crores was sanctioned by the Central Government. The amount released against this programme, however, is nil as the entire amount has been diverted for the construction of new kutchra wells and deepening of existing wells in the State.

Inadequacies of Suppression of Immoral Traffic in Women and Girls Act

6504. SHRI S. A. MURUGANATHAM: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether a seminar organised recently in Delhi by the Central Bureau of Correctional Services has pointed out the inadequacies of the Suppression of Immoral Traffic in Women and Girls Act, especially those relating to prosecutions under the Act; and

(b) if so, whether Government intend to amend the Act with a view to remove these inadequacies?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI A. VIND NETAM): (a) Yes, Sir.

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(b) The precise recommendations of the Seminar when received will be considered.

Loss to Agriculturists due to Power cut in Tamil Nadu

6505. SHRI M. R. LAKSHMI-NARAYANAN: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that since February, 1973 about 70 per cent power was cut to Agricultural in Tamil Nadu resulting in heavy loss to the farmers;

(b) if so, the reaction of the Central Government in the matter;

(c) whether Government propose to ask for a report on the subject from the Government of Tamil Nadu; and

(d) if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): (a) No, Sir. 70% cut on power supply in Tamil Nadu is not applicable to agriculturists. Agricultural consumers get power for 4 hours during the day and during the night there are no restrictions.

(b) to (d). Do not arise in view of the reply to (a) above.

Deterrent Punishment to Offenders under Central Adulteration Act, 1954

6506. SHRI DEVINDER SINGH GARCHA:
SHRI BIBHUTI MISHRA:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the Central Act of 1954 to deal with the adulterators does not provide any deterrent or exemplary punishment to such offenders resulting in the increase of this most heinous crime;